

(d) the resultant effect on the employment potentiality in Railways for Computerisation Scheme; and

(e) the reaction of Trade Unions in Railways on Computerisation Scheme?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) :

(a) and (b). The proposal for introduction of 3rd and 4th Generation Computers on Indian Railways is under consideration and the details of the plan are yet to be finalised.

(c) and (d). It is too early to make an assessment in this regard.

(e) Consultations have been held with organised labour.

New legislation on emigration

1556. SHRI CHIRANJI LAL SHARMA. Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the reply given to Starred Question No. 574 on 17th July, 1980 regarding new legislation on emigration and state the stage at which the proposal to introduce a new legislation on emigration is at present ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO) :

The proposal to introduce a new legislation on emigration is presently at its final stages of consideration and a Bill is likely to be introduced in the Parliament shortly.

Central grants for Leprosy control work

1557. SHRI HARINATH MISRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that a number of applications for restoration of Central grants to non-Governmental institutions engaged in the Leprosy Control work are pending with the Government; and

(b) if so, the names of such institutions and the period since when these applications are pending ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) Yes.

(b) The relevant information may be seen in the attached statement.

Statement

Name of the Institutions	Period since when these applications are pending	Reasons due to which grants in aid can't be released
1	2	3
1. Kusht Sevashram Leprosy Home and Hospital, Basti, UTTAR PRADESH	1967-68	From the records available it appears that the institutions did not send their application for the continuance of the grant beyond 1967-68.
2. Chhandkuri Leprosy Home & Hospital, Baitalpur District Bilaspur, MADHYA PRADESH.	1977-78	No State Government recommendation was received since 1977-78 onwards.
3. Sacred Heart Leprosy Hospital Sakkottai, Kumbakonam, TAMIL NADU	1977-78	There has been an allegation that the institution is indulging in proselytisation activities. In this connection the Government of Tamil Nadu has been requested to investigate and inform this Ministry of the factual position. The State Govt. have now informed that there is no basis for allegations regarding misuse of grant and have recommended grant in aid for 1977-78 and 1978-79 which is being considered.

1	2	3
4. Andhra Kesari Yuvajan Samithi, Rajahmundry, ANDHRA PRADESH	1976-77	No State Government recommendation.
5. V.V.S.S. Devasthanam, Annav-aram, East Godavari District, ANDHRA PRADESH	1975-76	No State Government recommendation.
6. Leprosy Voluntary SET Centre, National Leprosy Control Programme, Barabanki, UTTAR PRADESH	1977-78	No State Government recommendation was received for 1977-78.
7. Leprosy Voluntary SET Centre, Leprosy Mission, Faizabad, UTTAR PRADESH	1978-79	No State Government recommendation from the State Government.
8. Mikir Hills Seva Kendra, Sarihajan, ASSAM.	1975-77	The Institution did neither apply in the relevant year nor did send the Audited Accounts. Also the Utilization Certificate is pending for the year 1975-76.
9. Gouthami Jeeva Karunaya, San-gham, Rajahmundry, ANDHRA PRADESH	1978-79	Quarterly progress Reports have not been received from the institution.

Central grant to Mary Culvert Holdsworth Memorial Hospital; Mysore.

1558. SHRI HARINATH MISRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Central grant to Mary Culvert Holdsworth Memorial Hospital, Mysore City, has been stopped; and

(b) if so, the reasons therefor?

* THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) and (b) Mary Culvert Holdsworth Memorial Hospital, Mysore has not applied so far for a grant-in-aid by the Central Government, through the State Government, as prescribed in the procedure laid down for such grants-in-aid.

Development of Buckingham Canal from Madras to Vellore as inland waterway.

1559. SHRI K. T. KOSALRAM: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have decided to develop 160 km of Buckingham canal from Madras to Vellore as a regular inland waterways;

(b) if so, the details thereof; and

(c) when the project is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): (a) and (b). The Government of India had made available to the State Governments of Andhra Pradesh and Tamil Nadu a sum of Rs. 86.23 lakhs for restoration of the Buckingham Canal to its original dimensions under the Fourth and Fifth Five-Year Plans. The State Governments have proposed the further development of the Canal system by widening it from 20 ft. to 30ft. and deepening it from 3 ft. to 6 ft. in the Sixth Five-Year Plan. They have also proposed the development of link canals for inclusion in the Plan.

(c) The State Governments have reported that work on the restoration of canal to its original width and depth has been completed. The Sixth Plan has not yet been finalised.

Forbesganj-Siliguri Line

1560. SHRI D. L. BAITHA: Will the Minister of RAILWAYS be pleased to state:

(a) where there is any proposal for construction of a new railway line to connect